

Serial No. of Order	Date of Order	Order with Signature	
11	17-5-96	<p>Shri B.S.Tripathy, counsel for the applicant, when being pointed out that jurisdiction lies with the Calcutta Bench of C.A.T., seeks permission to withdraw the application. Permission is granted and the application is accordingly dismissed as withdrawn. Learned Sr.Standing Counsel,Shri Ashok Mohanty is present and is heard in the matter.</p> <p style="text-align: right;">Narasimha, MEMBER (ADMN.)</p>	<p>Counter be file within 8.1.95. Call on 10.1.95 for further orders.</p> <p><i>S.</i> Registrar.</p> <p>Counter by R-4 has been filed</p> <p>Counter by R-1 to R-3 has not filed</p> <p>for further orders.</p> <p><u>Fatra</u> 91.</p> <p>Registration</p> <p>Counter by R-1 to R-3 has not filed</p> <p>for further orders.</p> <p>(S. B.)</p> <p><u>Fatra</u> 1611</p> <p>Bench</p> <p>For hearing, <i>S.</i> 10th Bench</p>